

land are actually given possession of the land after the land is formally assigned to them. Certain states have already made special legal provisions for security to assignees of surplus land. Provision have also been made by certain states for restricting alienation of land by the assignees for specified periods.

SC/ST employees in the Department of Parliamentary Affairs

1302. SHRI CHAND RAM: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state;

(a) what Is the category-wise total number of employees including officers in the Department of Parliamentary Affairs, out of them what is the

break-up of employees and officers belonging to the Scheduled Castes and Scheduled Tribes;

(b) whether there is a backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes in all categories of employees and officers in the Department of Parliamentary Affairs; and

(c) if so, by when the backlog of vacancies reserved for the SC/ST in all categories is likely to be filled up?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) The position is as under:—

Category of posts	Total No. of employees	SC	ST
Group 'A'	8	—	—
Group 'B'	40	6	1
Group 'C'	48	12	3
Group 'D'	28	8	3
	124	26	7

(b) The information is as under:—

Group of posts	SC	ST
Group 'A'	—	—
Group 'B'	3	1
Group 'C'	4	—
Group 'D'	—	—

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(c) The vacancies reserved for SCs/STs will be filled up as and when the vacancies arise and the officials are also eligible for promotion or for appointment.

Development of Vizhinjam Fishing Harbour in Kerala

1303. SHRI T. BASHEER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any proposal from the Kerala

Government for the development of Vizhinjam Fishing Harbour in that State;

(b) if so, what are the details thereof; and

(c) what action the Central Government have taken thereon?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) The second and third stage of Vizhinjam Fishing Harbour estimated to cost Rs. 900 lakhs is proposed to accommodate about 100 fishing vessels ranging in size from 13.3 metres to 40 metres,

(c) A draft P.I.B. memo was circulated to appraisal agencies and the comments from them have been received.

Request for treatment of Khan Abdul Ghaffar Khan in India

1304. SHRI T. BASHEER: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Khan Abdul Ghaffar Khan has expressed his desire to visit India for medical treatment;

(b) whether Government have received any formal request in this regard either from Khan Saheb or from Pakistan Government; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) and (b) No such request has been received by Government in the recent past.

(c) Does not arise.

Setting up of office of African National Conference in India

1305. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in the 'Hindustan Times' of 7th January, 1984 to the effect that the African National Conference radicals have approached the Government of India for setting up their office in India;

(b) if so, the names and status of the leader and other Members of the Conference who recently visited India and of the VTPs and other officials in India, whom they met and what discussions they held;

(c) the extent to which the Government of India have considered their request to grant permission to set up their office in India; and

(d) if no permission has been given, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.

(b) to (d) There has been no visit to India by any African National Conference radicals, nor is the Government aware of any such organisation. However, a 5-member delegation of the Pan Africanist Congress (PAC) of Azania, headed by its Chairman Mr. J. N. Pokela visited India from January 5 to 9, 1984. Other Members of the delegation included Ahmed Gora Ibrahim, Joseph Mkwanazi, Thobile Gola and Nomvo Booi (all Central Committee members of PAC). Matters of mutual interest were discussed with officials of the Ministry of External Affairs, and the delegation also paid a courtesy call on the Minister of Labour. Our policy of moral, material and diplomatic